

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 147 OF 2016 &
IA NO. 316 OF 2016

Dated: 2nd August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Mahanagar Gas Ltd.

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Gourab Banerjee, Sr. Adv.
Mr. Trinath T.
Mr. Ishaan Chhaya
Ms. Rashi Goswami
Ms. Manisha Singh
Mr. Rajat Kapoor

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Amit Sanduja
Ms. Vidhi Thukral (Rep.) for R-1

Ms. Iti Agarwal
Mr. Ravi Prakash
Ms. Rimali Batra
Mr. krishna Dayama for R-2

Mr. Sunil Kumar Jain
Mr. Abhishek Jain
Ms. Anusha Agarwal for ONGC

ORDER

Learned counsels for the parties are at liberty to file short and concise written arguments on or before 19.08.2019 after serving copy on the other side.

List the matter for reporting compliance on **23.08.2019.**

(B.N. Talukdar)
Technical Member (P&NG)

Bn/kt

(Justice Manjula Chellur)
Chairperson